

**SESSION - I**  
**SUO-MOTU DISCLOSURE**  
**PANEL – SHRI BIMAL JULKA, INFORMATION COMMISSIONER**

Sl. No.	TOPIC	NAME OF SPEAKER	ORGANISATION	TIME
SESSION I- ( 12:05 hrs -13:30 hrs), Dated 06DEC 2017				
Welcome Address				12:05hrs -12:10 hrs
1		Shri Devesh Chaturvedi, Joint Secretary	Department of Personnel & Training	12:10 hrs-12:20 hrs
2	Suo Motu Disclosures under the RTI Act	Shri Lal Duhthlana Ralte State Chief Information Commissioner	State Information Commission Mizoram	12:20 hrs-12:30 hrs
3	Pro-active disclosures- Towards Janta Information Systems	Shri Nikhil Dey	Mazdoor Kisan Shakti Sangathan (MKSS)	12:30 hrs-12:40 hrs
4	RIGHT TO INFORMATION ACT, 2005 “Suo Motu Disclosure”	K.Govindarajulu Joint Director (BT)	Institute of Secretariat Training and Management	12:40 hrs-12:50 hrs
5	Proactive Information Disclosure - A Sampler of Good Practices and Incentivising Compliance	Shri Venkatesh Nayak,	Commonwealth Human Rights Initiative	12:50 hrs-13:00 hrs
6	Suo Motu Disclosure- Enforcement of Section 4 of RTI Act	Shri R.K. Jain	President Customs& Excise, Bar Association	13:00 hrs-13:10 hrs
7	Proactive disclosure under the RTI Act	Ms. Amrita Johri	Member, NCPRI	13:10 hrs-13:20 hrs
Summation of Session				13:20 hrs-13:30 hrs

**SESSION - II**  
**RECORD KEEPING**  
**PANEL – SHRI SUDHIR BHARGAVA, INFORMATION**  
**COMMISSIONER**

Sl. No.	TOPIC	NAME OF SPEAKER	ORGANISATION	TIME
SESSION II- ( 14:30 hrs – 16:00 hrs), Dated 06DEC 2017				
Welcome Address				14:30 hrs-14:35 hrs
1	Record Retention Schedule-Right to information and obligations of public authorities	Ms. Smita Kumar Joint Secretary	Department of Administrative Reforms and Public Grievances, Government of India	14:35 hrs-14:45 hrs
2	Record Keeping	Shri B. Banerjee Chief Information Commissioner	State Information Commission, West Bengal	14:45 hrs-15:00 hrs
3	Public Records Act, 1993 and the RTI Act, 2005	Shri Syed Farid Ahmad, Assistant Director	National Archives of India	15:00 hrs-15:10 hrs
4	Digital Preservation of electronic records	Dr. Surinder Kumar, Senior Technical Director	National Informatics Centre, Government of India	15:10 hrs-15:25 hrs
5	Record keeping and right to information act, 2005 – a case study	Shri Shishir Chand Delhi Coordinator,	PBT India	15:25hrs-15:35hrs
6.	Record Keeping at IITD- A case study	Dr. Kalyan Bhattacharjee,	Indian Institute of Technology, Delhi	15:35hrs-15:45hrs
7	Using 'Open Government Data' for Integrated Environment Notification System: Meta-Analysis of Initiatives in India	Shri Amresh Jha & Dr. Aman Vats	Assistant Professor and Ph.D. Research Scholar, Amity School of Communication, Amity University, Uttar Pradesh	15:45hrs-15:55hrs
Summation of Session				15:55hrs-16:00hrs

**SESSION – III**  
**EMERGING ISSUES IN IMPLEMENTATION OF RTI ACT**

**PANEL 1. SHRI BIMAL JULKA, INFORMATION COMMISSIONER**  
**2. SHRI AMITAVA BHATTACHARYA INFORMATION COMMISSIONER**

Sl. No.	TOPIC	NAME OF SPEAKER	ORGANISATION	TIME
SESSION III- ( 16:15hrs – 17:45 hrs), Dated 06DEC 2017				
Welcome Address				16:15hrs-16:20 hrs
1	Emerging issues in implementation of RTI Act	Shri V.S. Gadhavi, State Chief Information Commissioner	State Information Commission, Gujarat	16:20hrs-16:30hrs
2	Emerging issues in implementation of RTI Act	Shri Vinson M Paul State Chief Information Commissioner	State Information Commission, Kerala	16:30hrs-16:40hrs
3	Emerging issues in implementation of RTI Act	Shri Khurshid Ahmed Ganai State Chief Information Commissioner	State Information Commission, J&K	16:40hrs-16:50hrs
4	Issues in RTI Implementation - the Rajasthan Experience	Shri Suresh Chowdhary, State Chief Information Commissioner	State Information Commission, Rajasthan	16:50hrs-17:00hrs
5	Investigative Reporting Through RTI	Shyamlal Yadav, Senior Editor	The Indian Express	17:00hrs-17:10hrs
6	Emerging Issues in Implementation of RTI Act, 2005	Shri Rama Nath Jha Executive Director	Transparency International India	17:10hrs-17:18hrs
7	Execution of Orders passed by the Commission: A big challenge facing the Right to Information Act, 2005	Shri Sanjeev Narula Advocate	Delhi High Court	17:20hrs-17:30 hrs
8	Case Study of Website Management & Non Compliance of CIC Decisions in r/o A Public Authority	Shri Shiv Om Prakash	Retired Government Officer	17:30hrs-17:35 hrs
9	Emerging issues in implementation of the RTI Act, 2005	Shri Kush Kalra Advocate, High Court & Ms. Sunaina Mishra Asst. Professor of Law	Delhi High Court  DME Noida	17:35hr-17:40 hrs
Summation				17:40hrs-17:45 hrs